NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **16.12.2025** (TUESDAY)

CHENNAI BENCH (HYRRID MODE)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 634/2025 For Condone Delay IA No. 1762/2025 For Direction IA No. 1763/2025 Fort Urgent listing IA No. 1764/2025	Regional Provident Fund Commissioner Employees Provident Fund Organisation, Vs Santhanam Raiashree, IRP, Uniply Decors Ltd	Mr. R Vishnu	
2.	Comp App (AT) (CH) (Ins) No. 635/2025 For Condone Delay IA No. 1766/2025 For Stay IA No. 1767/2025	The Engineer in Charge CMG/ ISRO HQ Vs Vinod Sunder Raman Liquidator, Pranee Infrastructures Pvt Ltd	Ms. Indumathi Ravi	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylz Pvt Ltd Vs Rahul Narayana Reddy & Anr	Ms. R Moneshaa Ms. A Rithikha	Mr. S Vivekananda- R1
4.	IA No. 1606/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 393/2025	Srinivasan Associates Pvt Ltd Vs Akshaya Pvt Ltd	Mr. R Bharath Kumar	
5.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
6.	Comp App (AT) (CH) (Ins) No. 203/2024	L Ramalakshmamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallabh Infra Pvt Ltd Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
8.	TA (AT) No. 6/2022 (Comp App (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018	O Arumugasamy Vs TR Mills Pvt Ltd & 15 Ors WITH	Mr. Pranav V Shankar	Mr. Yeshu Mishra R3 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10 Mr. K Moorthy R12 Mr. Aman Nalina Lingesh-R13- R16
9.	TA (AT) No. 12/2022 (Comp App (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh- R1- R4 Mr. Yeshu Mishra R7
10.	TA (AT) No. 13/2022 (Comp App (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd & 3 Ors Vs M. Leela & 10 Ors.	Mr. S Eshwar	Mr. Aman Nalina Lingesh-R1-R4 Mr. Yeshu Mishra R6 Mr. Praveen Kumar R8 Mr. K Moorthy R11
11.	TA (AT) No.16/2022 (Comp App (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018) For Direction IA No. 1150/2024	M. Nagaraj & 4 Ors. Vs M. Leela & 13 Ors. WITH	Mr. Yeshu Mishra	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. K Moorthy R13
12.	TA (AT) No. 19/2022 (Comp App (AT) No. 360/2018 For Direction IA No. 188/2018	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Yeshu Mishra R5 Mr. Praveen Kumar R9 Mr. Aman Nalina Lingesh-R13-R16
13.	TA (AT) No. 21/2022 (Comp App (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar
14.	TA (AT) No. 23/2022 (Comp App (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt Ltd & 5 Ors Vs M. Leela & 8 Ors	Mr. Naman Jhabakh Mr. Yeshu Mishra- A2	Mr. Aman Nalina Lingesh- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
15.	Comp App (AT) (CH) (Ins) No. 29/2023	Renuka Devi Rangaswamy, RP of Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam R1 R2 Ms. Inthu Karunakaran R3

16.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran	Mr. K Shaj R1-R3 Mr. Roshan Atiq R4 R6 R9 R10
17.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
18.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors Vs Aneetha Subramaniam RP of Karur KCP Packkagins Ltd & Anr	Mr. R Imayavaramban	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
19.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt Ltd	Mr. ML Ganesh	Mr.S Sathiyanarayanan
20.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K. Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4
21.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
22.	Comp App (AT) (CH) No. 115/2025 For Direction IA No. 1279/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu Whole-Time Director, Sunray Resorts Pvt Ltd & Anr. Vs Sunray Resorts Pvt Ltd & 6 Ors.	Mr. Anirudh Krishnan	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5
23.	Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors.	Mr. Anirudh Krishnan	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5

24.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria
25.	Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025 To Adv. Hg. IA No. 1778/2025	Sri Vemuri Chenchaiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr.	Mr. N Kumaraswamy	Mr. Nakul Sachdeva
26.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Meenakshi Energy Limited	Mr. Prahalad Bhat	Mr. Edward James
27.	Comp App (AT) (CH) (Ins) No. 307/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	Mr. Prahalad Bhat
28.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meghanathan	Mr. K Gaurav Kumar
29.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. P Elayarajkumar	Mr. VVSN Raju For Caveator
30.	Comp App (AT) (CH) (Ins) No. 442/2025	Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors	Mr. Shreyas Jayasimha	Mr. Amir Bavani R1
31.	Comp App (AT) (CH) (Ins) No. 450/2025	Recap Ventures Pvt Ltd Vs ITI Limited	Ms. A Vidya	Mr. Ricab Chand
32.	Comp App (AT) (CH) (Ins) No. 460/2025	Green Morning Horticulture Pvt Ltd Vs Lakshmi Infrastructure & Developers India Pvt Ltd	Mr. VVSN Raju	
33.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1

34.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
35.	Comp App (AT) (CH) (Ins) No. 550/2025 For Stay IA No. 1543/2025	Sridhar Cherukuri Vs Bank of Maharashtra & 2 Ors.	Mr. K Mohit Kumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
37.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
38.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr. Adithya Reddy	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
39.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024 For Direction IA No. 1158/2025	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
40.	Comp App (AT) (CH) (Ins) No. 283/2022	State Bank of India Rep by Asst. General Manager, SAMB, Chennai Vs Nathella Sampath Chetty & Co	Mr.K Chandrasekaran	Mr. Raghuram Cadambi

41.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt Ltd & Anr	Mr. V Ranjith Shankar	Mr. T Ravichandran R1 Mr. Edward James R2
42.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt Ltd Vs Akshaya Irrigation Products Pvt Ltd	Mr. ML Lahoty	Mr. M Velmurugan
43.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra, SAMB & Anr	Mr. TVL Narasimha Rao	Mr. T Ravichandran R1
44.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
45.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
46.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh Vachher	Mr. John T Sebastian
47.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt Ltd Vs Jossy Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3
48.	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt Ltd	Mr. Ashwin Shanbhag	Mr. S Sathiyanarayanan

02.00 PM

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH)	Amazon Web Services	Mr. Arun Karthik	
	(Ins) No. 613/2025	India Pvt Ltd	Mohan	
	For Condone Delay	Vs		
	IA No. 1706/2025	Shailendra Ajmera		
	For Stay	RP, Think & Learn Pvt		
	IA No. 1707/2025	Ltd		
	,			

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 1620/2025 (For Recall) in Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd Vs UCO Bank Ltd.	Mr. V Venakata Sivakumar Party in person	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors.	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15
4.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha
5.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025 For Condone Delay IA No. 1633/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500), or through email on **e-mail ID**: <u>vcnclatchennai5@gmail.com</u>

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in